

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

IN

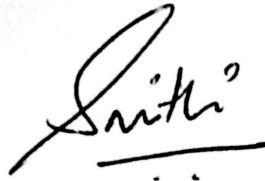
ORIGINAL APPLICATION No. 93 OF 2023 (SZ)

Applicant : Suo Motu

Versus

**Respondent(s) :The Member Secretary,
Kerala Coastal Zone Management
Authority and Ors.**

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, LEGAL CELL,
ERNAKULAM FOR AND ON BEHALF OF KERLA STATE POLLUTION CONTROL
BOARD IN THE ORIGINAL APPLICATION No. 93 OF 2023**



Adv. Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT: No.3

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

IN

ORIGINAL APPLICATION No. 93 OF 2023 (SZ)

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Dated this the 24th day of September 2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

IN

ORIGINAL APPLICATION No. 93 OF 2023 (SZ)

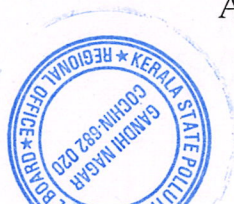
Applicant : Suo Motu

Versus

Respondent(s) : The Member Secretary,
Kerala Coastal Zone Management
Authority and Ors.

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, REGIONAL
OFFICE, LEGAL CELL, ERNAKULAM FOR AND ON BEHALF OF THE
RESPONDENT OF KERALA STATE POLLUTION CONTROL BOARD**

1. I, Sajeesh Joy, aged 48 years, S/o V. A. Joy, residing at Ernakulam, now working as the Environmental Engineer, Legal Cell, Regional Office, Kerala State Pollution Control Board, Ernakulam. I am competent to and duly authorized to represent Board. I know the facts and circumstances of the case. The factual submissions are true and correct to the best of my knowledge, information and belief.
2. It is hereby submitted that sanitation survey has been conducted to identify the sources of entries of plastic in to drains namely Amazhizhanchan Thodu and Ulloor Thodu leading to coastal waters



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KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE

in Thiruvananthapuram. Based on the survey report, remedial measures are being implemented by the Thiruvananthapuram Corporation. The Thiruvananthapuram Corporation has 1139 authorised waste collectors, 118 mini MCFs, 7 MCFs and 3 RRFs for the plastic waste management. The other main activities completed are the arrangements made for the disposal of sanitary waste to Common Bio Medical Waste Treatment Facility through authorized waste collectors; providing of 19 trash booms and metal meshes; monthly collection of 600 tonnes of nonbiodegradable waste to authorized waste collectors. The activities namely providing of 15 AI cameras and dome type mesh are initiated. On the enforcement side, special squads have been constituted by the Corporation and Rs. 2.45 crores has been levied from 521 establishments. The details of waste management in Thiruvananthapuram Corporation, Varkala Municipality, Anchuthengu Grama Panchayat, Azhoor Grama Panchayat, Cheruniyoor Grama Panchayat, Chirayinkeezhu Grama Panchayat, Edava Grama Panchayat, Kadinamkulam Grama Panchayat, Karumkulam Grama Panchayat, Kottukal Grama Panchayat, Kulathoor Grama Panchayat, Poovar Grama Panchayat, Vakkom Grama Panchayat and Vettoor Grama Panchayat are submitted herewith as **Annexure A**.

3. This respondent, the Board has also checked the mode of disposal of solid waste from all the units situated on the sides of the thodu. Guest houses, flats, tourist homes, restaurants, hotels, automobile workshops, auditoriums, commercial establishments, hospitals, textile shops etc. were covered under part of this inspection drive. A total of 63 units were visited. Status of the consent from the Board,



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open burning/ country type incinerator, status of STP, connection to sewer line, plastic/paper/general/sanitary waste disposal, food waste disposal, discharge to nearby water bodies etc. were the key focus points during the inspections. All the units are directed to ensure that there is no discharge of waste water to Amayizhanjan thodu and strictly prevent discharge to Amayizhanjan thodu and also ensure proper solid & liquid waste management. The details are submitted herewith as **Annexure B**.

4. Inspections were also conducted in Trivandrum Railway Station and Bus Station of KSRTC at Thampanoor to evaluate the solid & liquid waste management practices followed there. In the inspection of the Railway station and premises, conducted by the Board on 15-07-2024, it was observed that the Effluent Treatment Plant is not operational, wastewater is discharged into the drain without any treatment, instructions have been issued to the Railway to make the ETP functional, not to waste water into the water bodies, to take measures to stop the discharge of wastewater near the canteen in the Railway premises into the storm water drains, and to furnish the details of solid waste management in the Railways. Action is also taken to stop the discharging of the wastewater including septage in biotoilets in the pit line leading to drains. The matter is being followed up.
5. Kerala State Road Transport Corporation was directed to provide arrangements for proper disposal of waste water, solid waste, waste oil into the drain. Instructions were also given to the Zoo for proper waste management. The matter is being followed up.
6. A SUP inspection drive was conducted at Thiruvananthapuram Railway Station on 15.03.2024 along with CPCB officials. Banned



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plastic paper cups (4420 nos.) were identified and ceased from different shops inside the Railway station. Awareness was given to the shop owners and Railway Staff. Announcements were conducted through speakers placed at different platforms to spread awareness among the public. Mission LiFE pledge was taken along with CPCB officials and Railway staff. Regular awareness is given for proper plastic waste management during routine consent and complaint enquiries in all the establishments.

7. It is humbly submitted that the earnest efforts are being made for the proper waste management to prevent the entry of waste into the marine areas.

All the facts stated above are true to the best of my knowledge, information and belief.

Dated this the 24th day of September 2024.



A handwritten signature in green ink, appearing to be 'S. J.', written over the typed name.

ENVIRONMENTAL ENGINEER
LEGAL CELL, ERNAKULAM

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ENVIRONMENTAL ENGINEER
KERALA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE
GANDHI NAGAR, KOCHI-682020

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Dated this the 24th day of September 2024

Adv.Remam Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT

ANNEXURE A

OA 93/2023 DATA COMPILATION-LSGIs AS ON 24/09/2024 IN HARITHAMITHRAM APP

Local Body	No of Wards	No of HKS	No of House Holds	Commercial Institution	Coverage	Total Functional MCF	Total Function mini MCFs	Total Functional RRF
Thiruvananthapuram Corporation	100	1139	377232	22813	79.23%	7	118	3
Varkala Municipality	33	34	11869	2830	100.00%	1	15	1
Anjuthengu Grama Panchayat	14	19	4225	114	44.84%	1	4	0
Azhoor Grama Panchayat	18	36	8342	293	88.31%	1	18	0
Cherunniyoor Grama Panchayat	14	16	5333	409	100.00%	1	19	0
Chirayinkeezhu Grama Panchayat	19	37	8259	1658	99.30%	0	19	0
Edava Grama Panchayat	17	34	6086	348	100.00%	1	42	0
Kadinamkulam Grama Panchayat	23	46	16891	725	93.48%	1	22	0
Karumkulam Grama Panchayat	18	39	6836	419	58.62%	1	18	0
Kottukal Grama Panchayat	19	0	9567	1036	101.47%	1	31	0
Kulathoor Grama Panchayat	20	40	8871	1137	87.05%	1	20	0
Poovar Grama Panchayat	15	33	5246	387	104.19%	1	15	0
Vakkom Grama Panchayat	14	27	5882	377	100.00%	1	17	0



SJS

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Vettoor Grama Panchayat	14	28	5874	448	100.00%	1	28	0
Total	338	1528	480513	32994		19	386	4



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ANNEXURE B

STATUS OF INSPECTIONS CONDUCTED BY THE BOARD

SL. NO.	NAME AND ADDRESS	DATE OF ISSUE OF NOTICE	DIRECTIONS ISSUED	REMARKS
1	ARTECH SAMRUDHI THAMPURANS, KUNNUKUZHY, VANCHIYUR	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice
2	NIKUNJAM ESTATE NXT, JAGATHY JUNCTION, THYCAUD	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice
3	RELCON CASTLE, KUNNUKUZHI, TVM	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice
4	LE CALSAR HEATHER TOWER, STATUE, PALAYAM	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice
5	LE ROYALE, KUNNUKUZHI, TVM	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice



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REGIONAL OFFICE
KERALA STATE POLLUTION CONTROL BOARD
GANDHI NAGAR, KOCHI-682020

[Handwritten Signature]

6	HEERA SWISS TOWN, KANJIRAMPARA P.O., SASTHAMANGALAM	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice
7	CORDIAL DHANUSS, THACHANKARI ROAD, KANJIRAMPARA P.O.	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice
8	HEERA HERITAGE, KOCHAR ROAD, JAGATHY	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice
9	NIKUNJAM MERIDIAN, NR.JAGATHY BRIDGE	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice
10	HEERA DALE, JAGATHY	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility.5. ICO shall be obtained	within 15 days from the date of receipt of notice
11	HEERA CRESCENT, NANDANCODE,YMR JN	08.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained	within 15 days from the date of receipt of notice



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12	ARTECH LAKE GARDEN OWNERS ASSOCIATION, KADAKAMPILLY, ANAYARA.P.O.	06.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. Solid waste dumped in the premises near the location of D.G set shall be cleared immediately 6. ICO shall be obtained	within 15 days from the date of receipt of notice
13	ARTECH FUTURA OWNERS ASSOCIATION, VENPALAVATTOM, ANAYARA	06.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility.5. ICO shall be obtained	within 15 days from the date of receipt of notice
14	ARTECH LAKEVIEW OWNERS ASSOCIATION, KADAKAMPALLY, ANAYARA	07.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. Solid waste dumped in the premises near the location of D.G set shall be cleared immediately	within 15 days from the date of receipt of notice
15	JOS ALUKKAS GOLDEN ARK, ANAYARA, TVM	07.08.2024	1. Burning of solid waste in the premises shall be stopped immediately 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. All the conditions in the ICO shall be complied with	within 15 days from the date of receipt of notice
16	GRAND RIVERIA OWNERS ASSOCIATION, NR. KIMS HOSPITAL, ANAYARA	06.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. Unauthorised discharge of sewage into Amayizhanjan thodu shall be stopped immediately 6. ICO shall be obtained	within 15 days from the date of receipt of notice
17	QCRETE READYMIX INDIA PVT LTD, CHATHRAVATHY GARDENS, KIMS HOSPITAL JN, ANAYARA	07.08.2024	1. Wastewater produced in the unit shall not be discharged into Amayizhanjan thodu 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. All conditions in the IOC shall be complied with	within 15 days from the date of receipt of notice



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GANDHI NAGAR KOCHI-682030
 REGIONAL OFFICE
 POLLUTION CONTROL BOARD
 CHEMICAL ENGINEER
 GANDHI NAGAR

18	TYCHE STAYS, ARTECH LAKE GARDEN, KADAKAMPILLY, ANAYARA	06.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. Solid waste dumped in the premises near the location of D.G set shall be cleared immediately 6. ICO shall be obtained	within 15 days from the date of receipt of notice
19	RAS TANURA, R.P.MARG, KURAVANKONAM	07.08.2024	1. Unauthorised discharge of sullage into Amayizhanjan thodu shall be stopped immediately.2. wastewater shall not be discharged into Amayizhanjan thodu 3. Solid waste including plastic waste deposited in the part of Amayizhanjan thodu, near the compound wall. Solid waste produced shall be segregated properly and disposed as per SWM Rules. No waste shall be dumped into the Amayizhanjan thodu.ICO conditions shall be complied with	within 15 days from the date of receipt of notice
20	MANASA TOURIST HOME, MARKET ROAD, SREEKANDESWARAM	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility.3. ICO shall be obtained	within 15 days from the date of receipt of notice
21	ANANTHAPURI HOTEL, NR.OVERBRIDGE, THAMPANOR	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility.3. ICO shall be obtained 4. Burning of plastic and other items shall not be carried out 5. domestic effluent shall be discharged into sewer line after preliminary treatment 6. There shall not be any domestic effluent discharge from the unit to outside drains	within 15 days from the date of receipt of notice
22	DEVUS RESIDENCY, NR.UPPIDAMOOD BRIDGE, VANCHIYUR	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility.3. Country type burner shall be dismantled immediately 4. Sanitary napkins and diapers disposed through corpn authorised agency	within 15 days from the date of receipt of notice
23	KRISHNAGIRI RESTAURANT, NR.UPPIDAMOOD BRIDGE, VANCHIYUR	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility.3. ICO shall be obtained 4. domestic effluent shall be discharged into sewer line after preliminary treatment 6. There shall not be any domestic effluent discharge from the unit to outside drains	within 15 days from the date of receipt of notice
24	SIVADA MOTORS, NR.VANCHIPOOR FUND, OVERBRIDGE, THAMPANOR	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. Burning of plastic, paper and other items shall not be practiced 3. Used oil/waste oil shall be disposed through authorised re processors in accordance with HWM Rules 4. ICO shall be obtained	within 15 days from the date of receipt of notice



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 ENVIRONMENTAL ENGINEER
 KERALA STATE POLLUTION CONTROL BOARD
 REGIONAL OFFICE
 GANDHI NAGAR, KOCHI-682030

Signature

25	S.M. TOURIST HOME, THAKARAPARAMBU, OVERBRIDGE	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility.3. domestic effluent shall be discharged into sewer line after preliminary treatment 4. There shall not be any domestic effluent discharge from the unit to outside drains	within 15 days from the date of receipt of notice
26	VAYALIL RESTAURANT, ROHINI COMPLEX, PAZHAVANGADI	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility.3. domestic effluent shall be discharged into sewer line after preliminary treatment 4. There shall not be any domestic effluent discharge from the unit to outside drains	within 15 days from the date of receipt of notice
27	SIVAGANGA GUEST HOUSE, KAITHAMUKKU MARKET ROAD, SREEKANDESWARAM, FORT	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility.3. ICO shall be obtained	within 15 days from the date of receipt of notice
28	L.S. AUTO ELECTRIC WORKS, VALSALA NURSING HOME ROAD, BAKERY JN	06.08.2024	Plastic waste, general waste disposed through authorised agency	
29	HOTEL AISWARYA, THAKARAPARAMBU, TVM	08.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility.3. domestic effluent shall be disposed off scientifically either after treatment through STP or through public sewers 4. ICO shall be obtained	within 15 days from the date of receipt of notice
30	KJ TWO WHEELER WORKS, VALASALA NURSING HOME ROAD, BAKERY JN	06.08.2024	Plastic waste, general waste disposed through authorised agency	
31	NIMS MICRO HOSPITAL AND VALSALA NURSING HOME, BAKERY JUNCTION	06.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. BMW shall be disposed through common biomedical waste treatment facility, IMAGE 6. All the conditions in the ICO shall be complied with	within 15 days from the date of receipt of notice
32	SR TWO WHEELER WORKS, VALSALA NURSING HMOE ROAD, BAKERY JN	06.08.2024	Plastic waste, general waste disposed through authorised agency	



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KERALA STATE POLLUTION CONTROL BOARD
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GANDHI NAGAR, KOCHI-682020

33	AMALA'S RESIDENCY, PAZHAVANGADY	08.08.2024	1. Open burning shall not be done inside the premises 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. Effluent generated shall be scientifically treated through STP to achieve standards 6. STP shall be functional at all times during the operation of the facility 7. The method of disposal of treated water shall be as per ICO issued 8. All the conditions in the ICO shall be complied with 8. ICO shall be renewed	within 15 days from the date of receipt of notice
34	RK WEDDING MALL, PAZHAVANGADI	06.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. All the conditions in the ICO shall be complied with	within 15 days from the date of receipt of notice
35	HEERA CHAMBERS, PAZHAVANGADI	06.08.2024	1. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. All the conditions in the ICO shall be complied with	within 15 days from the date of receipt of notice
36	JOSCO JEWELLERS, PAZHAVANGADI	08.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility. 3. domestic effluent shall be disposed off scientifically either after treatment through STP or through public sewers 4. Sanitary napkins and diapers disposed through corpn authorised agency	
37	MALABAR GOLD, PAZHAVANGADI	08.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility. 3. domestic effluent shall be disposed off scientifically either after treatment through STP or through public sewers 4. Sanitary napkins and diapers disposed through corpn authorised agency	
38	TRIVENI NURSING HOME, VANCHIYUR	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility. 3. domestic effluent shall be disposed off scientifically either after treatment through STP or through public sewers 4. BMW shall be disposed as per BMW Rules 5. There shall not be any domestic discharge from unit to outside drains. 6. ICO-Var shall be obtained for incorporating 82.5 KVA D.G set	within 15 days from the date of receipt of notice



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 GANDHI NAGAR, KOCHI-682020

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REGIONAL OFFICE

39	BARBECUE SPACE URBAN SPACE RESTAURANT, POONTHI ROAD, KUMARAPURAM	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through biogas plant 3. There shall not be any domestic effluent discharge from the unit to outside drains 4. ICO shall be obtained	within 15 days from the date of receipt of notice
40	HEERA WEST COURT, UPPIDMOOD BRIDGE, VANCHYUR	06.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. KWA certificate for the disposal of wastewater through sewer line shall be submitted 5. There shall not be any domestic effluent discharge from the unit to outside drains 6. ICO shall be obtained	within 15 days from the date of receipt of notice
41	STEAMPOT RESTAURANT, VANCHIYUR	06.08.2024	1. Plastic waste, general waste disposed through authorised agency 2. food waste through harithakarmasena/authorised agency/onsite facility.3. domestic effluent shall be disposed through public sewers after preliminary treatment 4. Submit proof for KWA sewer connection 5. ICO shall be obtained 6. There shall not be any domestic effluent discharge from the unit to outside drains	within 15 days from the date of receipt of notice
42	ARTECH REALTORS, THYCAUD P.O.	06.08.2024	1. Country type burner shall be dismantled 2. Sanitary napkins and diapers disposed through corpn authorised agency 3. Plastic waste, general waste disposed through authorised agency 4. food waste through harithakarmasena/authorised agency/onsite facility. 5. KWA certificate for the disposal of wastewater through sewer line shall be submitted 6. ICO shall be obtained 7. No water discharge shall be permitted to the nearby drain	within 15 days from the date of receipt of notice
			1) Country type burner shall be dismantled immediately. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 4) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 5) All the conditions as in the consent issued by the Pollution Control Board shall be complied with.	
43	SECRETARY, TRIVANDRUM CORPORATION	09.08.2024	6) It is seen that you have not produced the certificate of the consent of the Board so far.	within 14 days from the date of receipt of notice



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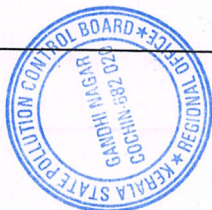
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44	CORDIAL PRABHA , PLAMOODU	08.08.2024	1) Country type burner if any shall be dismantled immediately. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 4) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 5) KWA certificate for the disposal of waste water through sewer line shall be submitted. 6) ICO shall be obtained.	within 15 days from the date of receipt of notice
45	KAILAS FLOUR MILL	08.08.2024	1) General cleanliness was found unsatisfactory. 2) Plastic waste was seen dt	within 15 days from the date of receipt of notice
46	AARAMAM TOURIST HOME, MOSQUE LANE , THAMPANOR	08.08.2024	1) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 2) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 3) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 4) KWA certificate for the disposal of waste water through sewer line shall be submitted.	within 15 days from the date of receipt of notice
47	ICLOUD 44 CLUB, TKD ROAD	08.08.2024	1) Country type burner shall be dismantled immediately. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 4) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 5) All the conditions as in the consent issued by the Pollution Control Board shall be complied with. 6) It is seen that you have not produced the certificate of the consent of the Board so far.	within 15 days from the date of receipt of notice



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48	ARTECH SAMRUDHI SYAM MANC	08.08.2024	1) Country type burner if any shall be dismantled immediately. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 4) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 5) KWA certificate for the disposal of waste water through sewer line shall be submitted. 6) ICO shall be obtained.	within 15 days from the date of receipt of notice
49	KAIRALI NILA SREE	08.08.2024	1) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 2) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 3) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 4) Valid consent of the Board to be submitted or to apply for Board's consent.	within 15 days from the date of receipt of notice
50	KIMS HOSPITAL	07.08.2024	1) Unauthorized discharge of sullage into the Amayizhanchan thodu observe	within 15 days from the date of receipt of notice
51	LEELA SHELTER APARTMENT	08.08.2024	1) Country type burner if any shall be dismantled immediately. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 4) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 5) KWA certificate for the disposal of waste water through sewer line shall be submitted. 6) ICO shall be obtained	within 15 days from the date of receipt of notice



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52	NIKUNJAM ESTATE ,VAZHUTHACAUD	08.08.2024	1) Country type burner if any shall be dismantled immediately. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 4) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 5) KWA certificate for the disposal of waste water through sewer line shall be submitted. 6) ICO shall be obtained	within 15 days from the date of receipt of notice
53	RAIL GARDENS, ARISTO JUNCTION THAMPANPOOR	08.08.2024	1) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 4) Domestic effluent shall be discharged through public sewer after preliminary treatment. Submit the proof of KWA sewer line connection.5) There shall not be any domestic effluent discharges from the unit to the outside drains. 6) Consent of the Board shall be submitted or to take valid consent of the Board.	within 15 days from the date of receipt of notice
54	SAGARAM TOURIST HOME, MOSQUE LANE, THAMPANNOOR	08.08.2024	1) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 2) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 3) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 4) It was seen plastic wastes, diapers, food containers etc were dumped in the open premise near the tourist home. Clarification required. 5) Consent of the Board shall be submitted or to take valid consent of the Board.	within 15 days from the date of receipt of notice
55	SANGAMAM TOURIST HOME, MOSQUE LANE, THAMPANNOOR	08.08.2024	1) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation.	within 15 days from the date of receipt of notice



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56	SANGEETHA TOURIST HOME, MOSQUE LANE, THAMPANOR	08.08.2024	1) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 2) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 3) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 4) Wastes shall not be burned. 5) Consent of the Board shall be submitted or to take valid consent of the Board.	within 15 days from the date of receipt of notice
57	SFS MYNT, PLAMOODU, PATTOM P O	08.08.2024	1) Country type burner shall be dismantled immediately. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 4) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 5) All the conditions as in the consent issued by the Pollution Control Board shall be complied with.6) It is seen that you have not produced the certificate of the consent of the Board so far.	within 15 days from the date of receipt of notice
58	SFS PATTOM SQUARE, PLAMOODU	08.08.2024	1) Country type burner shall be dismantled immediately. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 4) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 5) All the conditions as in the consent issued by the Pollution Control Board shall be complied with.6) It is seen that you have not produced the certificate of the consent of the Board so far.	within 15 days from the date of receipt of notice

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59	SHANNOOR METRO SQUARE, TKD ROAD	08.08.2024	1) Country type burner shall be dismantled immediately. 2) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 3) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 4) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 5) All the conditions as in the consent issued by the Pollution Control Board shall be complied with. 6) It is seen that you have not applied for the consent of the Board so far and you have to apply for the consent	within 15 days from the date of receipt of notice
60	THAMPANNOOR TOURIST HOME, MOSQUE LANE, THAMPANNOOR	08.08.2024	1) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 2) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 3) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 4) In the open ground nearer to the tourist home plastic bottles, glass bottles etc were seen dumped. Submit clarification. 5) Consent of the Board shall be submitted or to take valid consent of the Board.	within 15 days from the date of receipt of notice
61	THARANGINI TOURIST HOME, MOSQUE LANE, THAMPANNOOR	08.08.2024	1) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation. 2) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 3) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 4) Consent of the Board shall be submitted or to take valid consent of the Board.	within 15 days from the date of receipt of notice

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62	UPASANA TOURIST HOME, MOSQUE LANE, THAMPANOR	08.08.2024	1) Sanitary napkins and diapers shall be disposed only through the agencies authorized by the corporation.2) Plastic waste, paper waste and other general waste generated in the unit shall be disposed through agencies approved by the corporation. 3) Food waste generated in the unit shall be disposed either through Harithakarmasena or through the agencies approved by the corporation. Organic waste converter/biobin/ biogas plant/aerobins can also be provided. 4) Consent of the Board shall be submitted or to take valid consent of the Board.	within 15 days from the date of receipt of notice
63	V V BHAVAN, MOSQUE LANE, THAMPANOR	08.08.2024	1) Submit the disposal details of sanitary napkins and diapers.2) Submit the disposal details of plastic waste, paper waste and other general waste generated in the unit. 3) Submit the disposal details of food waste generated in the unit.4) Consent of the Board shall be submitted or to take valid consent of the Board.	within 15 days from the date of receipt of notice



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